

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2927
ANSWERED ON:18.08.2011
STRENGTH OF RPF
Karunakaran Shri P.

Will the Minister of RAILWAYS be pleased to state:

- (a) the additional powers and duties entrusted to the Railway Protection Force as per the RPF Amendment Act of 2003;
- (b) the steps taken by the Railways to enhance the strength of the Railway Protection Force since the above amendment was adopted;
- (c) the total strength of RPF personnel, male and female, State/Division/Zone-wise at present;
- (d) the number of vacant posts, State/Division/Zone-wise; and
- (e) the details of women battalions/number of women RPF commandos that have been appointed under Mahila Vahini as declared in Railway Budget?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

- (a) In 2003, the RPF Act was amended to widen the ambit of duties of RPF to cover security of passengers, passenger area and matters connected therewith in addition to security of railway property.
- (b) 6107 new non-gazetted posts have been sanctioned for augmentation of RPF strength.
- (c) & (d) RPF set-up is in accordance with the administration Zone wise set-up of Railways i.e. Zones and Divisions. Zone wise total strength of RPF (Male/Female) and no. of vacancies is enclosed as Appendix.
- (e) One Mahila Battalion with strength of 654 lady personnel has been sanctioned for RPF. Four companies of Mahila Vahini have been created one each to be operated in Central, Western, Northern & Eastern Railway. Recruitment against the newly created post is under process.